

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 29.07.2022**

**COURT OF REGISTRAR**

**(VIRTUAL MODE)**

**01:00 P.M.**

### **For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 2475 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Devi Enterprises Ltd. Vs. Gurudev Infra Projects Ltd.	Rajiv Mishra
2.	I.A. No. 2473 of 2022 in Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Lakshay Sharma
3.	I.A. No. 2476 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Sanjeev Agarwal & Ors. Vs. Kindle Developers Pvt. Ltd.	Abhishek Grover
4.	I.A. No. 2477 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Netherlands India Communications Enterprises Ltd. & Ors. Vs. Esquire Electronics Inc. & Anr.	Rishabh Nangia
5.	I.A. No. 2497 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Alok Kaushik Erstwhile Resolution Professional of Cheema Spintex Ltd. Vs. Cheema Spintex Ltd. & Ors.	Rajendra Beniwal

**Note: Cases shall be heard only in physical mode w.e.f. 1<sup>st</sup> August, 2022.**

**Copy to: -**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order**  
**-sd/-**  
**Assistant Registrar**